

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2017
ANSWERED ON 30th JULY, 2026**

FASTAG ANNUAL PLAN

†2017. SHRI LALJI VERMA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the total number of FASTag users currently registered in the country;**
- (b) the number of such users covered under the FASTag annual plan of Rs. 3,075;**
- (c) the number of toll plazas being closed due to the provision of the distance of less than sixty kms. on the same route, State-wise; and**
- (d) whether the Government has fixed any specific timeline for complete replacement of physical toll plazas across the country with satellite-based GNSS and automatic number plate recognition technology to enable distance-based toll collection?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) As on June, 2026, about 6.23 crore FASTags are active across the country and are used for electronic toll transactions at National Highway fee plazas.**
- (b) Annual Pass scheme for non-commercial cars, jeeps, and vans has come into effect from 15th August, 2025. As of June, 2026, more than 77 lakh Annual Passes have been issued registering 63 crore transactions**

on National Highway Fee Plazas. Presently, around 33% of total Electronic Toll Collection (ETC) transactions done by car/jeep/van are Annual Pass Transactions.

(c) Fee plazas are established on National Highways as per the provisions of the National Highways Fee (Determination of Rates and Collection) Rules, 2008, wherein Sub-Rule (2) of Rule 8, stipulates that any other fee plaza on the same section of National Highway and in the same direction are not established within a distance of 60 km. Further the proviso to the said Rule also states that where the executing authority deems necessary, it may for reasons to be recorded in writing, establish or allow to establish another fee plaza within a distance of 60 km.

For cases having less inter distance between fee plaza, the location of fee plaza is examined by a Committee as per the provisions of NH Fee Rules 2008, considering all local factors and other nearby National Highways for making a recommendation to the competent authority regarding publication of fee notification in the Gazette of India and the commencement of fee collection.

(d) The Apex Committee and High-Level Empowered Committee consisting of Experts from Industry and Academia, in view of security and privacy considerations, breach and overall operational control, have recommended further deliberations for satellite-based GNSS tolling system.

However, in order to enhance toll operations and enable seamless movement of vehicles, the Government has adopted a phased rollout of Multi-Lane Free Flow (MLFF) user fee collection on 4-lane and above National Highways, based on the outcomes and efficacy of the awarded projects. Under the MLFF tolling system, gantry-mounted high-performance Radio Frequency Identification (RFID) readers and Automatic Number Plate Recognition (ANPR) cameras are used for the deduction of user fees through the existing FASTag system. This facilitates barrier-less tolling, wherein user fees are collected from

vehicle users without requiring them to stop, slow down, or remain in a designated lane.

Multi-Lane Free Flow based barrier less tolling using existing FASTag (RFID)+ANPR/AI- Technology has been awarded on 17 fee plazas. Out of 17 awarded fee plazas, 05 fee plazas have already gone Live i.e., Choryasi Fee Plaza (Surat, Gujarat); Mundka Fee Plaza (Delhi); Gharaunda Fee Plaza (Haryana); Manoharpura Fee Plaza (Rajasthan); Daulatpura Fee Plaza (Rajasthan). Additional 104 fee plazas have been identified for barrier less tolling mechanism under MLFF.
